

HIGH COURT OF DELHI
SHER SHAH ROAD, NEW DELHI

Office of District & Sessions Judge
Rouse Avenue Court, New Delhi
Distt No. 10.5-13
Dated 14/05/19
Rouse Avenue Court, New Delhi

No. 159-70 /DHC/Gaz/G-9/2019

Dated: 13.5.2019

From:

The Registrar General,
High Court of Delhi,
New Delhi.

34
16/05/19

To

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini, Delhi.
3. The District & Sessions Judge, South District, Saket Court Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket, New Delhi.
5. The District & Sessions Judge, East District, Karkardooma Courts, Delhi
6. The District & Sessions Judge, New Delhi, PHC, New Delhi.
7. The District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
8. The District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
9. The District & Sessions Judge, South-West, Dwarka, Delhi.
10. The District & Sessions Judge West, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North, Rohini Courts, Delhi.
12. The District & Sessions Judge, Rouse Avenue Courts Complex, Delhi.

Sub: Grant of powers of Chief Metropolitan Magistrate to Metropolitan Magistrates on duty during the period 10.6.2019 to 19.6.2019.

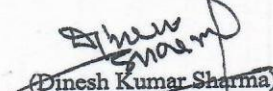
Sir/Madam,

I am directed to say that Hon'ble the Chief Justice has been pleased to authorise the Metropolitan Magistrates on duty during 10.6.2019 to 19.6.2019 in a metropolitan area to exercise the powers of Chief Metropolitan Magistrate in respect of any urgent work requiring immediate attention in that metropolitan area.

Marked to return
back for circulation

14/05/19

Yours faithfully,


(Dinesh Kumar Sharma)
Registrar General

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
CUM SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No. Vacation/RACC/Gaz./2019/ 2202-2264

Dated, Delhi the 15/05/19

Copy forwarded for information and necessary action to:-

1. All the Officers at RACC, New Delhi. The Officers concerned.
2. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, THC, Delhi.
3. The Director, Directorate of Prosecution, CBI/ACB(GNCTD)
4. All the Branch In-charges, Rouse Avenue Courts Complex, New Delhi.
5. The P.S./Reader to the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.
6. The Lockup Incharge, Rouse Avenue Courts, New Delhi.
7. The Web-site Committee, Tis Hazari Courts, Delhi.